

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A. NO. 2840/2004 WITH OA 2854/2004, OA 2858/2004,  
OA 2825/2004 with MA 2336/2004, OA 2815/2004 With  
2816/2004 With MA 2499/2004, OA 2817/2004 and OA 2826/2004

NEW DELHI THIS 22<sup>ND</sup> DECEMBER 2004

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN  
HON'BLE SHRI S.A. SINGH, MEMBER (A)

O.A. 2840/2004

**Mrs. Meena Agarwal,  
W/o Shri Vinod Kumar Aggarwal  
R/O 187 Bhagirathi, Sector 9 Rohini  
New Delhi-110085.  
(By Shri Rakesh K.Khanna with Shri Shanshak Sekhar)**

.....Applicant

Vs

1. **Kendriya Vidyalaya Sangathan  
Through the Commissioner,  
Kendriya Vidyalaya Sangathan,  
18 Industrial Area, Sahid Jit Singh Marg,  
New Delhi – 16**
2. **The Commissioner,  
Kendriya Vidyalaya Sangathan,  
18 Industrial Area, Sahid Jit Singh Marg,  
New Delhi – 16**
3. **Chairman Kendriya vidyalaya Sangathan  
& Union Minister for Human Resources Development,  
Shastri Bhawan, New Delhi**

**(By Advocate: Shri S.Rajappa)**

.....Respondents.

O.A. 2854/2004

**Mr. Dev Singh Khati,  
Principal, Kendriya Vidyalaya, NHPC Dharchula,  
Distt. Nainital (UA)**

(2)

.....Applicant

(By Advocate: Dr. Harish Uppal)

Vs

1. Commissioner  
Kendriya Vidyalaya Sangathan  
18 Industrial Area, Sahid Jit Singh Marg,  
New Delhi – 110016
2. Chairman  
Kendriya Vidyalaya Sangathan,  
C/o 18 Industrial Area, Sahid Jit Singh Marg,  
New Delhi – 110016
3. Kendriya Vidyalaya Sangathan through  
Joint Commissioner (Administration)  
Kendriya Vidyalaya Sangathan,  
18 Industrial Area, Sahid Jit Singh Marg,  
New Delhi – 110016

(By Advocate: Shri S.Rajappa)

.....Respondents.

O.A. 2858/2004

Mr. R P Chahar,  
Principal,  
Kendriya Vidyalaya Joshimath,  
Distt. Chamoli (UA)

.....Applicant

(By Advocate: Dr. Harish Uppal)

VS

1. Commissioner  
Kendriya Vidyalaya Sangathan  
18 Industrial Area, Sahid Jit Singh Marg,  
New Delhi – 110016
2. Chairman  
Kendriya Vidyalaya Sangathan,  
C/o 18 Industrial Area, Sahid Jit Singh Marg,  
New Delhi – 110016

3. Kendriya Vidyalaya Sangathan through  
 Joint Commissioner (Administration)  
 Kendriya Vidyalaya Sangathan,  
 18 Industrial Area, Sahid Jit Singh Marg,  
 New Delhi – 110016

.....Respondents.

(By Advocate: Shri S.Rajappa)

OA 2826/2004

Mr.MAA Siddiqui,  
 Principal  
 Kendriya Vidyalaya, Ivri Mukteshwar,  
 Distt; Nainital (UP)

.....Applicant

(By Advocate: Dr. Harish Uppal)

VS.

1. Commissioner  
 Kendriya Vidyalaya Sangathan  
 18 Industrial Area, Sahid Jit Singh Marg,  
 New Delhi – 110016
2. Chairman  
 Kendriya Vidyalaya Sangathan,  
 C/o 18 Industrial Area, Sahid Jit Singh Marg,  
 New Delhi – 110016
3. Kendriya Vidyalaya Sangathan through  
 Joint Commissioner (Administration)  
 Kendriya Vidyalaya Sangathan,  
 18 Industrial Area, Sahid Jit Singh Marg,  
 New Delhi – 110016

.....Respondents.

(By Advocate: Shri S.Rajappa)

O.A. 2825/2004

M.A. 2336/2004

1. Miss Indu Goswami,  
 D/o Late Shri B M Goswami,  
 R/O 37 Netaji Subhash Marg,  
 Darya Ganj, New Delhi
2. Sh. Ombir Singh

S/o Late Sh. Kripa Ram,  
 R/o Principal's Residence Q No. D-1  
 KV Qrs. KV, AFS Bareilly, UP

3. Sh. N. Ajayababu,  
 S/o Late Sh. N Shridharan,  
 R/o Q No. IV/1  
 KV Birpur Dehradun, Uttaranchal.

.....Applicants

(By Shri Rakesh K.Khanna with Shri Shanshak Sekhar)

VS.

1. Kendriya Vidyalaya Sangathan  
 Through the Commissioner,  
 Kendriya Vidyalaya Sangathan,  
 18 Industrial Area, Sahid Jit Singh Marg,  
 New Delhi – 1100161.

2. The Commissioner,  
 Kendriya Vidyalaya Sangathan,  
 18 Industrial Area, Sahid Jit Singh Marg,  
 New Delhi – 110016

3. Chairman Kendriya vidyalaya Sangathan  
 & Union Minister for Human Resources Development,  
 Shastri Bhawan, New Delhi

.....Respondents.

(By Advocate: Shri S.Rajappa)

O.A. 2815/2004

Mr. G.S.Mehta  
 Principal, Kendriya Vidyalaya NHPC Banbasa,  
 Dist. Champawat(UA)

.....Applicant

(By Advocate: Dr.Harish Uppal)

VS.

1. Kendriya Vidyalaya Sangathan  
 Through the Commissioner,  
 Kendriya Vidyalaya Sangathan,  
 18 Industrial Area, Sahid Jit Singh Marg,  
 New Delhi – 110016.

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2. The Commissioner,  
Kendriya Vidyalaya Sangathan,  
18 Industrial Area, Sahid Jit Singh Marg,  
New Delhi – 110016
3. Kendriya Vidyalaya Sangathan  
Through  
Joint Commissioner (Administration)  
Kendriya Vidyalaya Sangathan,  
18 Industrial Area, Sahid Jeet Sing Marg,  
New Delhi – 110016

..... Respondents.

(By Advocate: Shri S.Rajappa)

O.A.2816/2004

M.A. 2499/2004

Mrs. Rajni H.Uppal  
R/o 20, Toderman Road, New Delhi-110001.  
Principal, Kendriya Vidyalaya Raiwala,  
Dist. Dehradun.

..... Applicant

(By Advocate: Dr.Harish Uppal)

VS.

1. Commissioner,  
Kendriya Vidyalaya Sangathan  
Kendriya Vidyalaya Sangathan,  
18 Industrial Area, Sahid Jeet Singh Marg,  
New Delhi – 110016.
2. Chairman,  
Kendriya Vidyalaya Sangathan,  
C/o Industrial Area, Sahid Jeet Singh Marg,  
New Delhi – 110016.

3. Kendriya Vidyalaya Sangathan through  
 Joint Commissioner (Administration)  
 Kendriya Vidyalaya Sangathan  
 18, Institutional Area, Shaheedjeet Singh Marg,  
 New Delhi-110016.

.....Respondents.

(By Advocate: Shri S.Rajappa)

OA 2817/2004

Madhubala Chaturvedi  
 W/o K.K.Chaturvedi  
 R/o 43, Chander Nagar,  
 Dehradun, Uttranchal.

.....Applicant

(By Advocate: Ms.Rachana Joshi)

VS.

1. Kendriya Vidyalaya Sangathan  
 Through the Commissioner,  
 Kendriya Vidyalaya Sangathan,  
 18 Industrial Area, Sahid Jit Singh Marg,  
 New Delhi - 110016.
2. The Commissioner,  
 Kendriya Vidyalaya Sangathan,  
 18 Industrial Area, Sahid Jit Singh Marg,  
 New Delhi - 110016
3. Chairman Kendriya Vidyalaya Sangathan  
 & Union Minister for Human Resources Development,  
 Shastri Bhawan, New Delhi-16.

.....Respondents.

(By Advocate: Shri S.Rajappa)

#### ORDER (ORAL)

BY HON'BLE SHRI JUSTICE V. S. AGGARWAL, CHAIRMAN

The controversy alleged in these applications is the same which had come up for consideration before this Tribunal in OA 2801/2004 decided on 21.12.2004. Since admittedly controversy is the same, therefore, in terms of the directions in the said OA ,

*As Agg*

(7)

the present Original Applications are also allowed and impugned orders are quashed without prejudice to the right of the either parties. Rejoinder in these matters be taken on record.

### Issue Dasti.

(S.A. Singh)  
Member (A)

(V.S. Aggarwal)  
Chairman

/kdr/